THE HIGH COURT OF MEGHALAYA SHILLONG

NOTICE

NO.HCM - III/04/2015/

DATED, SHILLONG THE 6TH MAY, 2015.

In partial modification to the Constitution of Bench dated 30.04.2015, Hon'ble Mr. Justice Uma Nath Singh, Chief Justice is pleased to constitute Division Benches and Single Benches for the 7th May, 2015 and 8th May, 2015 as follows:-

- Division Bench consisting of Hon'ble Mr. Justice Uma Nath Singh, Chief Justice and Hon'ble Mr. Justice T. Nandakumar Singh would take up all Motion, Admission, Order and Hearing of cases pertaining to matters cognizable by a Division Bench on Thursday the 7th of May, 2015 at 10:30 AM in Chief Justice's Court Room.
- Division Bench consisting of Hon'ble Mr. Justice T. Nandakumar Singh and Hon'ble Mr. Justice. S.R. Sen would take up all Motion, Admission, Order and Hearing of cases pertaining to matters cognizable by a Division Bench on Thursday the 7th of May, 2015 after Division Bench Rises in Court Room No. 1.
- 3. Single Judge Bench of Hon'ble Mr. Justice T. Nandakumar Singh would take up Motion, Admission, Orders and Hearing Matters relating to Criminal Appeal; Civil Revision Petition; Company Matters; Motion, Admission and Orders of Civil Writ Petitions (WP) cognizable by Single Judge and hearing of Civil Writ Petitions (WP) filed in 2014 and thereafter and any other matter which cannot be listed before other Single Judge Benches on Thursday the 7th of May, 2015 at 02:00 PM in Court Room No.1.
- 4. Single Judge Bench of Hon'ble Mr. Justice T. Nandakumar Singh would take up Motion, Admission, Orders and Hearing of Civil Contempt filed under Contempt of Courts Act 1971; Criminal Revision Petition; Transfer Petition (Tr.P.(C)) cognizable by Single Judge; and any other urgent matters which cannot be listed before other Single Judge Benches on Friday the 8th of May, 2015 at 10:30 AM in Court Room No.1.

5. Single Judge Bench of Hon'ble Mr. Justice S.R.Sen would take up Motion, Admission, Orders and Hearing of Criminal Petitions; Criminal Appeal; Bail Application; Criminal Misc. Case; Civil Revision Petition; Civil Appeals; Miscellaneous Appeals; Civil Writ Petitions (WP) cognizable by Single Judge; Election Petitions (By Nomination) and any other matters which cannot be listed before other Single Judge Benches on Friday the 8th.of May, 2015 at 10:30 AM in Court Room No.3.

By order

REGISTRAR GENERAL

Memo NO.HCM - III/04/2015/858-A.

DATED, SHILLONG THE 6TH MAY, 2015.

Copy for information to:-

- 1. The Joint Registrar cum Secretary to Hon'ble Mr. Justice Uma Nath Singh, Chief Justice [Acting], High Court of Meghalaya, Shillong.
- 2. The Private Secretary to Hon'ble Mr. Justice T.NK.Singh, High Court of Meghalaya, Shillong.
- 3. The Private Secretary to Hon'ble Mr. Justice S.R.Sen, High Court of Meghalaya, Shillong.
- 4. The Registrar, High Court of Meghalaya, Shillong.
- 5. The Advocate General High Court of Meghalaya, Shillong.
- 6. The Additional Advocate General High Court of Meghalaya, Shillong.
- 7. Mr./Ms/Mrs_____Senior Advocate, High Court of Meghalaya, Shillong.
- 8. The Deputy Registrar Judicial, High Court of Meghalaya, Shillong.
- 9. The Superintendent (Judicial), High Court of Meghalaya, Shillong.
- 10. The System Analyst, High Court of Meghalaya, Shillong.
- 11. The Central Government Counsel, High Court of Meghalaya, Shillong.
- 12. The President/Secretary Shillong High Court Bar Association, Shillong.
- 13. The Court Master, High Court of Meghalaya, Shillong.
- 14. The High Court Notice Board.
- 15. Office File.

REGISTRAR GENERAL